

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4813  
ANSWERED ON:04.05.2012  
ANGANWADI CENTRES IN RENTED ACCOMMODATION  
Jindal Shri Naveen

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the number of Anganwadi Centres (AWCs) running in the country from their own buildings, State-wise;
- (b) the number of AWCs running in rented buildings and do not have basic amenities such as toilets, clean drinking water and separate kitchen, State-wise; and
- (c) the steps taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): As per available information in respect of 11.69 lakh AWCs/ mini-AWCs in 34 States/UTs indicates that about 62% of the AWCs are running from own buildings such as 29.93% from Government own buildings, 21.39% from school premises, 2.14% from panchayat buildings and 9.16% from buildings arranged/donated by community and about 36% AWCs are running in rented buildings. 64.14% of these have drinking water facilities within the premises, 48.16% AWCs have toilet facilities and 30.27% AWCs have separate kitchen facility. State-wise details is at Annex-I.

ICDS is a centrally sponsored Scheme being implemented by the States/UTs. The Scheme does not have provision for construction of Anganwadi buildings under the Scheme as this was envisaged to be provided by the community. As a special dispensation, for the North East States financial support is being provided for construction of Anganwadi buildings since 2001-02 @ Rs.1.75 lakh per AWC building.

The States/UTs have been requested, from time to time, to tap funds available under various schemes of other Ministries such as Backward Region Grant Fund (BRGF), M.P. Local Area Development Scheme (MPLADS), M.L.A Local Area Development Scheme (MLALADS), Rural Infrastructure Development Fund (RIDF), Panchayati Raj Institution (PRI), Multi-Sectoral Development Programme (MSDP), Tribal Development (TD), National Rural Employment Guarantee Act (NREGA), Integrated Action Plan (IAP) in LWE affected districts, Finance Commission, Additional Central Assistance (ACA) and State's own funds etc. for construction of AWC building and amenities. States/UTs have also been requested to have effective convergence for facilities such as toilet, water & sanitation with various Departments/ Schemes like Total Sanitation Campaign & Drinking Water Supply of Department of Drinking Water Supply, M/o Rural Development etc.